

GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAYA RAIPUR (C.G.) 492002

ORDER

Raipur, dated...../03/2014
06 MAR 2014

F. No. 2184...../734/XXI-B/C.G./14, In exercise of the powers conferred by Section 3 of the Family Courts Act, 1984 (No. 66 of 1984), the State Government, in consultation with the High Court of Chhattisgarh, hereby, makes further amendment in department notification No. 1507/D-397/XXI-B/C.G./05 dated 24-02-2005, 5474/XXI-B/C.G./12 dated 30.06.2012 and No. 6600/2432/XXI-B/C.G./13 Raipur, dated 01.08.2013(as amended from time to time), namely:-

AMENDMENT

In Schedule-II of the said notification;

1. for the entries in serial No. 3 & 4 of the schedule, the following shall be substituted, namely:-

S. No.	Name of the Court & district	Headquarters	Jurisdiction
(1)	(2)	(3)	(4)
3	Court of Principal Judge, Family Court, Durg	(a) Durg (b) Additional place of sitting at Balod for a week	(a) Revenue District, Durg Excluding jurisdiction of Civil Courts at Bemetara (b) Territorial jurisdiction of Civil Court Balod
4	Court of 1 st Additional Principal Judge, Family Court, Durg	Durg	Revenue District, Durg Note-He shall try cases transferred by the Principal Judge, Family Court, Durg

By order and in the name of the
Governor of Chhattisgarh,

(Signature)
(A. K. Samantray)
Principal Secretary
Government of Chhattisgarh
Law and Legislative Affairs Department

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Endt.No. 2105...../734/XXI-B/C.G./14

dated/03/2014

Copy forwarded to,-

1. Registrar General, High Court of Chhattishgarh, Bilaspur, with reference to memo No. 1393/III-8-2/2001, Bilaspur, Dated 18th Feb., 2014,
 2. Principal Secretary to Hon'ble Chief Minister, for perusal,
 3. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
 4. Principal Judge, Family Court Durg/Ist Additional Principal Judge Family Court Durg,
 5. Deputy Director, Govt. Regional Printing Press, Bhanpuri, Gondwara, Raipur for publication in the forthcoming Gazettes (Extra Ordinary),
- for information and necessary action.

Sushima Sawant
6/3/14
(Sushima Sawant)
Additional Secretary
Government of Chhattisgarh
Law and Legislative Affairs Department